

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VANTAGE MACHINE TOOLS PRIVATE LIMITED Date of Commencement of Liquidation: 20-12-2024; List of Stakeholders as on Date: 24-02-2025; Name of IP: Mr. Kalvakolanu Murali Krishna Prasad; Process Number: 1; Last 5 digitof registration number: 11588

| Sl. no. | Category of stakeholders  | Summary of claims received |              | Summary of claims admitted |              | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.) | No. of claims              | Amount (Rs.) |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  | 1                          | 2908709      | 0                          | 0            | 0                           | 0                         | 2908709                             | NA                         |
| 2       | Liquidation costs incurred till date  | 1                          | 10282        | 1                          | 10282        | 0                           | 0                         | 0                                   | NA                         |
| 3       | Secured financial creditors   | 1                          | 885068842    | 1                          | 885068842    | 0                           | 0                         | 0                                   | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 4                          | 106124731    | 1                          | 35000000     | 0                           | 71124731                  | 0                                   | <a href="#">Annexure 4</a> |
| 5       | Operational creditors (Workmen)   | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| 6       | Operational creditors (Employees)   | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| 7       | Operational creditors (Government Dues)   | 4                          | 3601158      | 4                          | 3601158      | 0                           | 0                         | 0                                   | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 3                          | 55323779     | 2                          | 22065838     | 0                           | 33257941                  | 0                                   | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| Total   |   | 14                         | 1053037501   | 9                          | 945746120    | 0                           | 104382672                 | 2908709                             |                            |